CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

OA/310/01717/2018

Dated Monday the 31st day of December Two Thousand Eighteen

CORAM: HON'BLE MR. R. RAMANUJAM, Member (A)

D.Ashok Kumar, S/o. G. Dhanusu, Drowbathiammankoil Street, Mahadevimangalam BO, Villupuram Dist. Pin 604210.

....Applicant

By Advocate M/s. R. Malaichamy

Vs

- 1.Union of India, rep by the Chief Postmaster General, Tamil Nadu Circle, Anna Salai, Chennai 600002.
- 2.Assistant Director (Recruitment), O/o. The Chief Postmaster General, Tamil Nadu Circle, Anna Salai, Chennai 600002.
- 3. Superintendent of Post Offices, Pondicherry Division, Pondicherry 605001.

....Respondents

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for applicant submits that the applicant wished to withdraw the OA. Necessary endorsement has been made in the OA records to this effect.

2. Keeping in view the above submission, OA is permitted to be and accordingly dismissed as withdrawn.

(R. Ramanujam) Member(A) 31.12.2018

SKSI